

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: November 12, 2009

No. 1656 /AR(S)/2009

The name of Smt. Rekha Agnihotri in Court's Notification No.1636/AR(S)/2009 dated 11.11.2009 be read as Km. Rekha Agnihotri .

No. 1657 /AR(S)/2009

The word Additional Civil Judge,Senior Division/Additional Chief Judicial Magistrate in the Court's notification Nos. 1640/AR(S)/2009 dated 11.11.2009 be read as Additional Civil Judge,Senior Division /Additional Chief Metropolitan Magistrate, Kanpur Nagar..

BY ORDER OF THE COURT,

**Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No. 562 /AR(S)/2009 Dated: Allahabad : November 12, 2009

In continuation of Court's endorsement No. 557/AR(S)/2009 dated 11.11.2009, copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relive Km. Rekha Agnihotri, Deputy Director, Institute of Judicial Training & Research, Lucknow from her present post so as to enable her to take over charge of her new posting immediately.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Kanpur Nagar (Information available on E-mail).
8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. Km. Rekha Agnihotri, Deputy Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Central Public Information Officer, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Section Officer (Admin.A-3), High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

17. P.S. to Hon'ble Administrative Judge, Kanpur Nagar (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(DINESH KUMAR SINGH)
JOINT REGISTRAR (SERVICES)**